

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT, DELHI
ORDER

I hereby authorize the following Judicial Officers of Delhi Judicial Service given below to look after the work under the Delhi Rent Control Act, 1958 pertaining to North District during the period mentioned against their names in the winter vacation of December 2018.

S.No.	Name of Judicial Officers	Period of Detention	Work Assigned
1.	Sh. Satvir Singh Lamba Administrative Civil Judge-cum- Commercial Civil Judge-cum-Additional Rent Controller	26.12.2018 to 27.12.2018	To hear & dispose of urgent matters under the DRC Act pertaining to North District, Rohini Court, Delhi.
2.	Ms. Vandana Senior Civil Judge-cum-Rent Controller	28.12.2018 to 29.12.2018 & 31.12.2018	To hear & dispose of urgent matters under the DRC Act pertaining to North District, Rohini Court, Delhi.

- Note: 1. The Judicial Officers mentioned above shall hold the court in their respective court rooms during winter vacation and shall be assisted by one personal Assistant, one Ahlmad/Reader and an orderly.
2. The Judicial Officers mentioned above & the court staff detained by them would be entitled to compensatory leave (in lieu of detention) to be availed during the English calendar year 2018.

Vinod Kumar

(VINOD KUMAR)

OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI

No. 33808-33840 F2(9)/Judl./Vac/North/2018

Dated: 17/12/18

Copy forwarded for information & necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, (HQ) Delhi.
3. The Judicial Officers concerned.
4. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Courts, Delhi.
5. DDO Accounts Branch, North-District, Rohini Courts, Delhi.
6. All AOJs/ Branch In-charge of North District, Rohini Courts, Delhi.
7. The Secretary, Bar Association, Rohini Courts, Delhi.
8. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
9. The Website, North District, Rohini Court Complex, Delhi.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
11. AOJ/Branch In-charge, Filling section, Rohini Court Complex Delhi.
12. The PS to District & Sessions Judge, North District, Rohini Courts, Delhi.
13. Notice Board. (through Care Taking Branch).

Vinod Kumar

OFFICIATING DISTRICT & SESSIONS JUDGE (NORTH)
ROHINI COURT COMPLEX, DELHI